

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 132**  
TO BE ANSWERED ON 11.12.2018

**DCR IN NATIONAL SOLAR MISSION**

132. SHRI SANJAY SETH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the top three supplier countries of solar panels to India under the National Solar Mission, alongwith the import details thereof;
- (b) whether there exists a Domestic Content Requirement (DCR) for use and installation of Solar Panels under the National Solar Mission; and
- (c) if so, whether such a requirement is compliant with the WTO disciplines and the details of compliance thereof?

**ANSWER**

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)  
(SHRI R. K. SINGH)

- (a) The details of top three countries from which import of solar cells and other photocells has so far taken place in 2018-19 (upto September, 2018-19), alongwith quantity and value of import, are as follows:

**Country wise India's import of Solar Cells:**

S. No	Countries	Quantity (in Nos.)	Value in Million USD
1.	China	180,733,930	839.80
2.	Taiwan	84,714,700	59.22
3.	Singapore	1,568,738	52.57

**Country wise India's import of Other Photo Cells:**

S. No	Countries	Quantity (in Nos.)	Value in Million USD
1.	China	5,137,608	4.25
2.	Germany	1,542,109	0.93
3.	USA	20,659	0.38

- (b) & (c) There existed a Domestic Content Requirement (DCR) for use and installation of solar panels under the National Solar Mission but the DCR provision under those schemes, which have not been found compliant under WTO provisions, as per the ruling of World Trade Organisation (WTO) in a dispute settlement DS-456 have been stopped .